

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL No. 224 of 2015**

**Dated: 17<sup>th</sup> November, 2015**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**Southern Power Distribution ..... Appellant (s)  
Co. of Andhra Pradesh Ltd. & Anr.**

**Versus**

**Biomass Energy Developers Association & Ors. .... Respondent (s)**

**Counsel for the Appellant(s) : Mr. A. Subba Rao**

**ORDER**

Issue notice to the Respondents returnable on 06.01.2016. Dasti in addition is permitted.

List the matter on **06.01.2016.**

**(I.J. Kapoor )  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

ts/dk